

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15/11/2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/207/2019  
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

for C. KATHIR  
M/s. Gupta & Ravi  
Advocates  
J. SATHEESH

Counsel for Petitioner  
Respondent

15/11/19  
15/11/19

ORDER

At request of the parties, list this matter on 22.11.2019.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)

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